

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 29th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Vishal Anand
Mr. Salim Imandar**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swapna Seshadri for R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2**

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Aniket PRasoon
Mr. Shogun jain**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swapna Seshadri for R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2**

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Appellant in Appeal Nos. 56 & 84 of 2013 for some time.

Post the matters for further hearing on **25.02.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

Ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson